## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/17/2016

NAME OF THE PETITIONER(S)

: T.C. Alexander and 2 others

NAME OF THE RESPONDENT(S) : Rashtra Deepika Limited and 10 others

TIMBED CECTION	: 397/398	
UNDER SECTION	Represented by	Signature
NONEM CONAM. X . I	course for Rin	Neelar Gubarts.
2)S. Manjula Devi? M. k. Prueltha S for KSR XW.	Counsel for Petitioners	Mr Putce
3) Punhpa Manon	Consol for R82,	10
B.Vasanthan	in CA 13/2009 Council Par R5 in a	ERB CP. L. Mukundan
5) Ramji-T	R6 Counel	1

## **ORDER**

Counsel for the Petitioner present. Counsel for R1 present. Counsel for R5 and R8 present. Counsel for R6 present. No representation on behalf of R2, R3, R4, R7 and R10. Counsel for the Petitioner is directed to make compliance with the order dated 29.08.2017.

In CA/13/2009 Applicant present. Counsel for R4, R5 and R9 present. Counsel for R8 and R10 also present. No representation on behalf of R1 to R3, R6 and R7. Counsel for the Applicant is directed to send a private notice to R1 to R3, R6 and R7. Counsels present for Respondents are directed to file counter. Put up on **24.10.2017** at **10.30 A.M.** 

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk